

Central Administrative Tribunal  
Principal Bench

...

RA 235/95 in CP No. 185/94  
with OA No. 225/93

New Delhi, this the 11th day of September, 1995

Hon'ble Shri K. Muthukumar, Member (A)  
Hon'ble Shri P. Suryaprakasham, Member (J)

Shri Joginder Singh  
S/o Shri Rishi Chand  
R/o Mohalla Nehlo, village Medanpur Khadar,  
P.O. Badarpur,  
New Delhi- 110 044.  
(By Shri T.C. Aggarwal, Advocate)

Applicant

Versus

1. Secretary to the Govt. of India,  
Min. of Information and Broadcasting,  
Shastri Bhawan, New Delhi-110 001.

2. Chief Engineer, Level.I,  
Civil Construction Wing,  
Directorate General,  
All India Radio, PTI Bldg.,  
Parliament Street, New Delhi-110 001.

3. Shri C.P. Sharma,  
Assistant Engineer in  
Civil Construction Wing,  
through respondent no. 2.

(By none)

Respondents

ORDER (ORAL)

By Hon'ble Shri K. Muthukumar, Member (J)

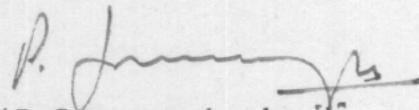
Heard the learned counsel for the applicant.

After advancing the arguments, he prayed to withdraw the RA in CP with OA with liberty to file the fresh application in case any grievance survives on the basis of the judgement delivered in OA No. 225/93. The prayer is allowed. Review application in CP No. 185/94 with OA No. 225/93 is accordingly dismissed as withdrawn with

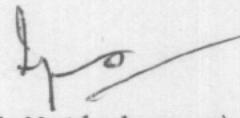
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liberty to the applicant to file fresh application if he  
still feels aggrieved.



(P. Suryaprakasham)  
Member (J)



(K. Muthukumar)  
Member (A)

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